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O.A.No.594/06

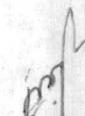
ORDER DATED: 28.08.2006

Heard Mr. D.R.Pattnaik, Ld. Counsel for the Applicant and Mr. A.Kanungo, Ld. Additional Standing Counsel for the Respondents.

M.A.No. 535/06 has been filed by the Ld. Counsel for the Applicant praying for disposal of this Original Application directing the Respondents to consider the case of the Applicant for the post of GDS Mail Carrier, for which he has requisite qualification.

Having heard Ld. Counsels for both the parties, Respondents are directed to consider his application dated 08.08.2006 on merit and pass a speaking order. O.A. is disposed of accordingly.

Copies of this order be provided to both the parties.


MEMBER (ADMN.)